

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 131 of 2017 (SZ)**

**Applicant(s)**

Syed Mohammad Kalifa Sahib,  
S/o. Syed Kamil Sahib, Nagore,  
Nagapattinam District.

Vs.

**Respondent(s)**

The District Collector,  
District Collectorate,  
Nagapattinam and another.

**Legal Practitioners for Applicant(s)**

M/s. S. Haja Mohideen Gisthi.

**Legal practitioners for respondent(s)**

M/s.E. Manoharan for R1 and R2  
Mrs. H.Yasmeen Ali for R3

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 17.08.17</p> <p>Applicant counsel present. R1 counsel present. Mrs. Yasmeen Ali field MoA for R3 on 01.08.2017. Mr. P. Srinivas files vakalat for R2. R3 counsel not present. On request for filing reply by R1 to R3 call on 12.09.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>